



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-182/NCLAT/CHN BEN/2026

Dated: 01st Oct 2026

NOTICE

Ref.: F.No. 012-084/NCLAT/CHN BEN/2026 dated 02nd July 2026

Please take notice that the next date of hearing in the following matters of Chennai Bench, notified earlier vide reference cited, is **21.12.2026**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 62/2026 For Stay IA No. 156/2026 For Condone Delay IA No. 157/2026 Delay in refiling IA No. 185/2026	Riju Ravindran Suspended Director & Promoter of Think and Learn Pvt Ltd Vs Shailendra Ajmera, RP of Think and Learn Pvt Ltd & Anr.	Mr. V Shyamohan	Ms. Pooja Mahajan R1
2.	Comp App (AT) (CH) (Ins) No. 50/2025 For Stay IA No. 186/2025 To dispense with IA No. 187/2025	Aakash Educational Services Ltd Vs GLAS Trust Company LLC & 2 Ors.	Mr. Vishnu Mohan	Mr. Thriyambak J Kannan- R1 Ms. Pooja Mahajan R2
3.	Comp App (AT) (CH) (Ins) No. 139/2025 For Exemption IA No.374 & 375/2025 For Interim Relief IA No. 376/2025	GLAS Trust Company LLC Vs Shailendra Ajmera, RP of Think & Learn Pvt Ltd & 3 Ors	Mr. Thriyambak J Kannan	Ms.Lakshana Viravalli R1 Mr. Vishnu Mohan R2

4.	Comp App (AT) (CH) No. 137/2025 For Stay IA No. 1539/2025 For Exemption IA No. 1540/2025 For Direction IA No. 1768/2025 & 200/2026 For Intervention IA No. 1788/2025	Think & Learn Pvt Ltd (In Corporate Insolvency Resolution Process) through its RP, Shailendra Ajmera Vs Aakash Educational Services Ltd & 23 Ors	Ms. Lakshana Viravalli	Mr. Rahul Balaji R1 Mr. Shyamohan R2 Mr. AR Ramanathan R10-R15
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By order of Hon'ble Member (Judicial)

Chennai Bench

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